

Annexure-3														
Name of the corporate debtor: M/s Rajguru Developers Private Limited; Date of commencement of CIRP: 24-04-2024; List of creditors as on: 07-01-2026														
List of secured Financial Creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Assets Care and Reconstruction Enterprise Ltd.	08-05-2024	₹ 14,87,69,67,284.00	₹ 14,79,94,46,025.00	secured	₹ 14,79,94,46,025.00	-	-	73.309	-	-	-	-	-
2	Clearwater Capital Partners Singapore Fund IV Private Limited	05-09-2024	₹ 47,80,68,384.94	₹ 45,24,55,972.74	secured	₹ 45,24,55,972.74	-	-	2.241	-	-	-	-	-
3	Clearwater Capital Partners Singapore Fund V Private Limited	05-09-2024	₹ 2,70,12,35,497.00	₹ 2,55,64,43,707.35	secured	₹ 2,55,64,43,707.35	-	-	12.663	-	-	-	-	-
	TOTAL		₹ 18,05,62,71,165.94	₹ 17,80,83,45,705.09	-	₹ 17,80,83,45,705.09	-	-	88.213	-	-	-	-	-